	Name of the corporate debtor: Acira Consultancy Private Limited														
	Date of commencement of CIRP: 25/04/2025 (order received on 30/04/2025)														
	List of creditors as on 21/05/2025														
	Secured financial creditors (other than financial creditors belonging to any class of creditors)														
	(Amou														
		Details o	of claim received	Details of claim admitted						Amount of					
SL No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted		Amount covered by security interest	covered by	Whether related party?		Amount of contingent claim	any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
1	Srei Equipment Finance Limited	12/5/2025	1,421,627,769	700,000,000	-	700,000,000	-	-	100%	-	-	-	721,627,769	Assets List as mention in the deed of hypothecation for contract no - 184421.	
			1,421,627,769	700,000,000	-	700,000,000	-	-	100%		-	-	721,627,769		
Notes															

The claims are provisionally admitted on basis of preliminary verification based on the data / documents shared by the claimant and preliminary documents / data shared by SBoD / erstwhile Promoter of Corporate Debtor. The RP has verified the claims and shared requisite queries with claimants / SBoD for their responses, accordingly amount is kept under verification, the same will be updated / modified as and when clarification received from claimant / SBoD / erstwhile Promoter of Corporate Debtor.